GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT
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NOTIFICATION

Dated Shillong, the 12th March, 2026

NO. LJ (B).3/2021/35 - In exercise of the powers conferred by sub-section (1) of Section 14 of the Bharatiya Nagarik Suraksha Sanhita, 2023, the Governor of Meghalaya hereby appoints the following Officers to be the Sector Officers in connection with the forthcoming General Election to the Garo Hills Autonomous District Council (GHADC), 2026 within South Garo Hills District:-

SL. NO.	Names of Officers and Designation
1.	Shri Moalang K. Marak, Superintendent of Fisheries, South Garo Hills, Baghmara.
2.	Dr. Sengbasal A. Sangma, A.H. & Veterinary Officer, Baghmara, South Garo Hills.
3.	Dr. Dameo Dimchang K. Marak, A.H. & Veterinary Officer, Baghmara, South Garo Hills.
4.	Shri Bijoy B.R. Marak, Sub Registrar of Cooperative Societies, O/o ARCS, Baghmara, South Garo Hills.

Sd/-
(M.M. Sangma),
Joint Secretary to the Govt. of Meghalaya,
Law (B) Department.
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MEMO. NO. LJ (B).3/2021/35-A, Dated Shillong, the 12th March, 2026
Copy to:-

1. Director of Printing & Stationery, Meghalaya, Shillong for publication of the above Notification in the Extra-Ordinary Gazette of the Govt. of Meghalaya.
2. The Chief Electoral Officer, Meghalaya.
3. The Deputy Commissioner, South Garo Hills, Baghmara with reference to letter No. SGH/EL.92/2025/Conduct of GHADC Election-2016/Pt.1/40, dt. 6th March, 2026.
4. District Council Affairs Department.
5. Personnel A.R (A) Department.
6. Election Department.
7. Data Entry Operator, Law (A) Deptt. for uploading in the Meghalaya web site.
8. Director of Information and Public Relation, Meghalaya, Shillong
9. Office Copy.

By Order etc.,

Joint Secretary to the Govt. of Meghalaya
Law (B) Department.

as/